

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:521

ANSWERED ON:23.11.2009

NATIONAL POLICY ON OLDER PERSONS

Reddy Shri Mekapati Rajamohan;Singh Dr. Raghuvansh Prasad

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the National Policy on Older Persons enjoins the States to provide comprehensive support inclusive of financial security, health care etc. to the senior citizens with funding support from the Central Government;

(b) if so, the details thereof;

(c) the details of the support extended by the Government to older persons during the last three years, State-wise;

(d) whether the cases of abuse and exploitation of old aged persons are on the rise; and

(e) if so, the steps being taken by the Government to stop such incidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) and (b) Yes Sir. The National Policy on Older Persons visualizes that the State would extend support for financial security, health care, shelter, welfare and other needs of older persons so that they can improve their quality of life.

(c) A statement indicating State-wise details of the financial support extended by the Government under Integrated Programme for Older Persons to Non Governmental organizations during the last three years is annexed.

(d) and (e) The Government has enacted the Maintenance and Welfare of Parents and Senior Citizens Act, 2007 to inter alia, protect parents and senior citizens against abuse and exploitation. It envisages setting up of Maintenance tribunals in each district of the country to take appropriate action in such cases to protect the interests of senior citizens.